

ITEM NO.11

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 23-01-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for the appellant has failed to file the fresh particulars and to take fresh steps for the service of notice to respondent Nos. 1 to 4 despite opportunities. Viewed thus, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions.

S.P.S. LALER
Registrar

MG